

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1014 of 2020

IN THE MATTER OF:

Kailash Devbuild (India) Pvt. Ltd.

...Appellant

Versus

Inox Wind Infrastructure Services Ltd.

...Respondent

Present:

For Appellant: Mr. Abhijeet Shrivastava, Mr. Anshuman Shrivastava, Mr. Jayant Kumar and Mr. Abhishek Sharma, Advocates.

For Respondent: Mr. Naveen Pahwa, Sr. Advocate with Mr. Prateek Thakkar, Advocate.

ORDER
(Through Virtual Mode)

15.02.2021: Pleadings are not complete. Learned counsel for the parties may complete their pleadings and also file short written submissions in terms of the previous order within three weeks.

The appeal be listed 'for admission (after notice)' before Court No. II on **15th March, 2021.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

am/gc